

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1380
TO BE ANSWERED ON 30.07.2026**

VACANCY IN LABOUR COURTS IN PUNJAB

1380. SHRI SANT BALBIR SINGH:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has planned to fill the vacant post of the Presiding Officer at Central Government Industrial Tribunal-cum-Labour Courts, in Punjab which has been lying vacant since a long time and if so, the details thereof;**
- (b) whether Government has noticed the difficulties faced by labour sector in the State due to the said vacant post and if so, the details thereof; and**
- (c) whether Government has any data on the number of cases pending in these Courts and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): There are two Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) set up in the Union Territory of Chandigarh, namely, Chandigarh-I and Chandigarh-II. The post of Presiding Officer, CGIT-cum-LC, Chandigarh-II is already filled up. The post of Presiding Officer, CGIT-cum-LC, Chandigarh-I is vacant w.e.f 27.11.2025 due to relinquishment of charge by the previous incumbent.

In order to ensure effective functioning of the CGIT-cum-LC, Chandigarh-I and to prevent the labour sector from facing any difficulties, the additional charge of the post of Presiding Officer, CGIT-cum-LC, Chandigarh-I has been entrusted to Presiding Officer, CGIT-cum-LC, Chandigarh-II.

(c): As on 01.07.2026, the details of pending cases are as under:

(i) Chandigarh-I – 1165

(ii) Chandigarh-II - 847
